

tion of Cadre Strength) Regulations 1955.

- (v) G.S.R. 1477 published in Cazette of India dated the 10th August, 1968, making certain in amendment to the Indian Administrative Service (Fixation of Cadre Strength) Regulations 1955.
- (vi) G.S.R. 1478 published in Gazette of India dated the 10th August, 1968, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (vii) G.S.R. 1479 published in Gazette of India dated the 10th August, 1968, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. LT-1841/68]
- (viii) G.S.R. 1480 published in Gazette of India dated the 10th August, 1968, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954. [Placed in Library. See No. LT-1977/68.]

Action on Conventions and Recommendations of I.L.O. Conference

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : I beg to lay on the Table a copy of the Statement on the action taken or proposed to be taken on the Conventions and Recommendations adopted at the Fifty-first Session of the International Labour Conference held at Geneva in June, 1967. [Placed in Library. See No. LT-2525/68.]

12.4⁶/₄ hrs.

STATEMENT BY MEMBER AND MINISTER'S REPLY THERETO

श्री बबु लिजवे (मुंघेर) : अध्यक्ष महोदय, 21 अगस्त, 1968 को उप-स्वास्थ्य मंत्री ने एक अल्प-सूचना प्रश्न पर पूछे गये पूरक प्रश्नों का जवाब दिया। ये प्रश्न मुंघेर के पास के एक ग्राम में हुए विष प्रयोग के सम्बन्ध में थे।

मैंने मंत्री महोदय से पूछा कि क्या सरकार की राय में इसके पीछे कोई षडयंत्र था और क्या कुछ मुलजिम भाग गये हैं? मंत्री जी ने इसका कोई उत्तर नहीं दिया, उस पर अध्यक्ष महोदय, आप ने उन से पूछा कि क्या मुलजिम भाग गये हैं? उप-मंत्री ने स्पष्ट शब्दों में कहा कि कोई नहीं भागा है। यह बिल्कुल साफ दिखाई दे रहा था कि मंत्री महोदय का यह निवेदन सत्य नहीं है। फिर भी उन्होंने इस तरह की गलत बयानों की धीर सदन के सामने मृत लोगों के बारे में भी सही घांकाड़े नहीं दिये।

इस सन्दर्भ में मैं आप का ध्यान पटना के दैनिक "सर्चलाइट" के 22 अगस्त, 1968 के अंक में प्रकाशित निम्न समाचार की धीर दिलाना चाहता हूँ :

Monghyr food poisoning case

"HOST SURRENDERS BEFORE CUTTACK MAGISTRATE

From our Correspondent

MONGHYR., Aug 19 : Mr. Ekramul Huque, the host of the poisoning case involving the lives of about 56 children and a few grown ups in village Vijay Nagar (Suturkhana) who was absconding till then and a warrant for the attachment of his properties was already issued by the SDI, Sadar, Monghyr, is now reported to have surrendered himself before the court of a magistrate, 1st class, in Cuttack in Orissa the day before yestrady, according to a message received here at the district headquarters."

इस खबर की रोशनी में मुझे उम्मीद है कि मंत्री महोदय स्थिति को साफ करेगे और अगर उन्होंने कोई गलत बयान दिया है तो उस को सुधारने का सौजन्य दिखायेंगे।

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : During the course of Supplementaries to Short Notice Question No. 8 in the Lok Sabha on the 21st August, 1968, I had made the following statements ;